

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 559 of 2020

IN THE MATTER OF:

Mahender Kumar Khandelwal

...Appellant

Versus

Power Finance Corporation Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Gaurav Pachnanda, Senior Advocate with Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar and Mr. Vineet Kumar, Advocates

For Respondent :

Mr. Bishwajit Dubey, Ms. Sanskriti Sidana and Ms. Shrideepa Bhattacharyya, Advocates

O R D E R

(Through Virtual Mode)

05.08.2020

Due to paucity of time, the matter could not be taken up.

List the matter 'for further hearing' on **14th August, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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